

(9)

OA/702/88

Coram : Hon'ble Mr.P.H. Trivedi : Vice Chairman
Hon'ble Mr.P.M. Joshi : Judicial Member

11/04/1989

Heard learned advocates Mr.Sharad Pandit for Mr. Girish Patel and Mr.B.R. Kyada for the applicant and the respondents respectively. Subject to limitation application admitted. Respondents have filed their reply, the case be posted for hearing in due course.

Pr. Trivedi

(P.H. Trivedi)
Vice Chairman

JM

(P.M. Joshi)
Judicial Member

*Mogera

O.A./702/88

(3)

Coram : Hon'ble Mr. P.H.Trivedi

: Vice Chairman

Hon'ble Mr. R.C.Bhatt

: Judicial Member

1/2/1991

Learned advocate for the applicant filed an application for withdrawal of the case. The application may be placed on record. The case is disposed of as withdrawn.

R.C.Bhatt

(R.C.Bhatt)
Judicial Member

P.H.Trivedi

(P.H.Trivedi)
Vice Chairman

a.a.b.